

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 4189
TO BE ANSWERED ON 28.03.2017**

CORRUPTION IN DISBURSEMENT OF SCHOLARSHIPS

4189. DR. UDIT RAJ:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware of allegations regarding large scale corruption through dummy beneficiaries being carried out by college and university administrations in connivance with district authorities in the disbursement of educational scholarships to students belonging to the SC category;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has received complaints in this regard in the Polytechnic College, Hingoli District, Maharashtra and if so, the details thereof; and
- (d) the steps taken proposed to be taken by the Government in this regard?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

- (a) & (b): Yes, Madam. Complaints/representation are received regarding implementation of Centrally sponsored Scheme of Post matric Scholarship to Scheduled Caste students involving misutilization of funds and irregularities in admission of students etc. Complaints/representation received in this regard are immediately forwarded to implementing agencies i.e State Govt/UT administration for taking remedial action. In cases where States have found evidence of wrong doing, FIRs have been filed.
- (c) & (d): No complaints have been received from Polytechnic college, Hingoli , Maharashtra by this department during 2016-17.
